HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT JAMMU

(Office of the Registrar Judicial)
***

File No.:- MA 176/2005

Titled

New India Assurance Co. Ltd   V/s   **Mohd. Alam and Ors.**

...... Petitioner/Appellant(s)   .... Respondent (s)

Notice to the respondent (s): -

1. Mohd Alam S/O Sh. Syed Mohd Age 56 years.

2. Mst. Rashida Bi W/O Mohd Alam Age 60 years.

3. Mohd Khalil S/O Mohd Alam Age 26 years.

4. Sakina Kouser D/O Mohd Alam Age 14 years.

5. Mohd Akhlaq S/O Mohd Alam Age 12 years

6. Mohd Alias S/O Mohd Alam Age 10 years.

7. Babiya Kouser D/O Mohd Alam Age 2 years.

   Respondents No. 3 to 7 through their father Mohd Alam as their Natural guardian.

   All resident of Tehsil Surankote.

8. Chowdhary Mohd. Sarour Hussian S/O Sh. Aziz

   R/O Talley tehsil Mahore District Udhampur.

Whereas in the above noted case, it has been proved to the entire satisfaction of the Hon'ble Court that the service of the respondent (s) named above cannot be effected in any ordinary manner hence proclamation is hereby issued against the above named respondents to appear before this Court on ___09.09.2024___ 09.30 A.M. or the next   working day if ___09.09.2024___ is declared holiday in person or some recognized agent failing which appropriate order will be passed.

Given under my hand seal of the Court this 27th day of ___August , 2024___ at Jammu.

(Sandeep Kour)
Registrar Judicial
High Court of J&K and Ladakh
High Court of J&K
Jammu
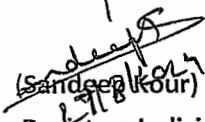JAMMU.

No.:- 8/03 .   Dated:- 27/8/24

Copy of the above forwarded to:

1. The Editor _Daily Excelsior, Jammu_ , for publishing the notice in the newspaper, cutting of the paper and bill of advertisement should be sent to this Registry immediately after publishing. An amount of rupees 500/- vide No __151__ dated 31-07-2024 as publications charges have been deposited in the Court which shall be paid as and when the bill and cuttings are received.

2. CPC, e-court, High Court of J&K & Ladakh, Jammu, for uploading the same on the official Website of the High Court of J&K & Ladakh.

(Sandeep Kour)
Registrar Judicial
Registrar (Judl.)
High Court of J&K and Ladakh
High Court of J&K
Jammu
J A M M U.